

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.P. (IB)-402/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.07.2018**

NAME OF THE PARTIES: SREI Infrastructure Finance Ltd.

**v/s.**

Sterling International Enterprises Ltd.

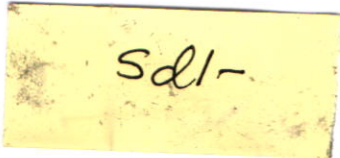
SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**Order**

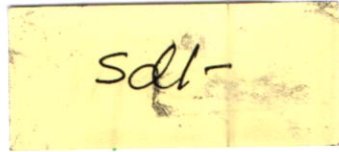
19. C.P. (IB)-402/(MB/2018)

Reserve for orders.



V. NALLASENAPATHY  
Member (Technical)

PS



BHASKARA PANTULA MOHAN  
Member (Judicial)